

GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT
PUDUCHERRY

No. 1703/DRDM/DM/D2/2020/90

Dated: 01.09.2020

ORDER

Sub: DRDM – COVID-19– Unlock 4 – Guidelines/Instructions – Addendum Issued - Reg.

Ref: This office order of even No. dated 31.08.2020

In pursuance of the Unlock 4 guidelines issued by the Ministry of Home Affairs, Government of India, vide Order No. 40-3/2020-DM-I (A) dated 29-08-2020, an Order was issued to re-open more activities in a calibrated manner, in areas outside the Containment Zones and to extend lockdown in Containment Zones upto 30.09.2020 vide reference first cited.

However, owing to the requests / queries raised by various quarters and in partial modification of the order cited under reference, the para 1(i) in page 3 of the Guidelines for phased Re-opening (unlock 4) shall be read as follows:

(i) Puducherry and Karaikal region:

All shops, establishments, and private offices shall function from 6.00 am to 8.00 pm only.

Hotels (including dining in) shall function from 6.00 am to 8.00 pm and parcels are allowed upto 9.00 pm.

Liquor shops shall open as per licensing conditions and close by 08.00 p.m.

Medicals shops, pharmacy and milk booth would remain without any restriction.

There shall be no movement of individual in vehicles, bus, taxi, auto between 10.00 pm to 5.00 am except on emergency / permitted purpose.

Beach road shall remain open from 5am to 12 pm.

No restriction on Inter-District and Intra-District movement

There shall be no restriction on Inter district (i.e Puducherry-Karaikal, Puducherry-Mahe, Puducherry-Yanam etc) and Intra-District movement of Government / Private buses.

The other guidelines will remain the same.



(Dr. ARUN.T, IAS)
SECRETARY TO GOVERNMENT
(REVENUE)

To
All concerned.

Copy to:

1. The Chief Secretary , Puducherry
2. The Development Commissioner, Puducherry
3. All Secretaries to Government, Puducherry
4. The District Collector, Pondicherry / Karaikal.
5. The Senior Superintendent of Police (L&O), Puducherry / Karaikal
6. All Head of Departments, Puducherry.
7. The Sub Divisional Magistrate, North / South / Karaikal / Mahe / Yanam
8. The Deputy Commissioner (Excise), Puducherry / Karaikal / Mahe / Yanam
9. The Superintendent of Police, East/West/North/South/Karaikal/Mahe/ Yanam
10. The Commissioner, Puducherry / Oulgaret Municipality
11. The Tahsildar, Taluk Office, Puducherry / Oulgaret / Villianur / Bahour
12. The Commissioner, All Commune Panchayat

Copy submitted to:

1. The Hon'ble Lt. Governor, Puducherry
2. The Hon'ble Chief Minister, Puducherry
3. All Hon'ble Ministers, Puducherry